

ITEM NO.101

COURT NO.4

SECTION II-C

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No(s). 1022/2011

JAYASWAMY

Appellant(s)

VERSUS

STATE OF KARNATAKA

Respondent(s)

Date : 29-05-2018 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE L. NAGESWARA RAO
HON'BLE MR. JUSTICE MOHAN M. SHANTANAGOUDAR
[VACATION BENCH]

For Appellant(s) Mr. Shanthkumar V. Mahale, Adv.
Mr. Rajesh Mahale, AOR

For Respondent(s) Mr. Joseph Aristotle S., AOR

UPON hearing the counsel the Court made the following

O R D E R

Arguments concluded.

Judgment reserved.

(MEENAKSHI KOHLI)
COURT MASTER

(KAILASH CHANDER)
COURT MASTER